

SIXTH GOA LEGISLATIVE ASSEMBLY

ELEVENTH SESSION



SUMMONS

ASSEMBLY HALL  
PORVORIM, GOA.  
09<sup>th</sup> December, 2015

Dear Member,

Hon'ble Governor of Goa has summoned the Eleventh Session of the Sixth Goa Legislative Assembly to meet at 11.30 a.m. on Monday, 11<sup>th</sup> January, 2016 at Assembly Hall, Porvorim, Goa. Her order is reproduced below:

**"ORDER**

In exercise of the powers conferred by clause (1) of Article 174 of the Constitution of India, I, Mridula Sinha, Governor of Goa, hereby summon the Legislative Assembly of the State of Goa, to meet at Assembly Hall on Monday, 11<sup>th</sup> January, 2016/21, Pausa 1937 (Saka), at 11.30 a.m.

Sd/-  
(MRIDULA SINHA)  
GOVERNOR OF GOA"

2. The Government proposes to have sittings during the said session from the 11<sup>th</sup> January, 2016 to 15<sup>th</sup> January, 2016.
3. You are requested to attend the sittings of the said session.

Yours faithfully,

  
(N. B. SUBHEDAR)  
SECRETARY  
GOA LEGISLATIVE ASSEMBLY

To,

All members of the Sixth Goa Legislative Assembly



Bulletin Part - II

## LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

WEDNESDAY, 09 DECEMBER, 2015

No. 189

### SUMMONING OF THE ELEVENTH SESSION, 2016 OF THE SIXTH LEGISLATIVE ASSEMBLY

The Governor of Goa by her order dated 08 December, 2015 has summoned the Legislative Assembly of the State of Goa to commence its Eleventh Session, 2016 from Monday, 11 January, 2016.

No. 190

### ADDRESS BY THE GOVERNOR

In pursuance of Article 176(1) of the Constitution, the Governor of Goa will address the Sixth Legislative Assembly of the State of Goa on Monday, 11 January, 2016 at 11.30 a.m. in the Assembly Hall, Porvorim-Goa to inform the Assembly of the causes of its summons.

No. 191

### CONDUCT OF MEMBERS DURING ADDRESS BY THE GOVERNOR

Members are requested to do the following on the day of Address by the Governor to the Assembly on Monday, 11 January, 2016:

- (1) Take their seats in the Assembly Hall at 11.20 a.m.;
- (2) Rise in their seats when the Governor enters the Assembly Hall and remain standing till the Governor has taken her seat;
- (3) Hear the Governor with utmost silence when she delivers the Address; and
- (4) Rise from their seats when the Governor leaves the Hall and remain standing until she has left the Hall.

No. 192

**LAYING AND DISTRIBUTION OF GOVERNOR'S ADDRESS**

After the Governor's Address, the Secretary will lay a copy of the Governor's Address on the table of the House. The copies thereof will be distributed to the Members and others. The Assembly will stand adjourned till 2.30 p.m. After the House reassembles at 2.30 p.m. formal business if any, will be transacted and the Assembly will be adjourned for the day.

No. 193

**CALENDAR OF SITTINGS**

The Eleventh Session, 2016 of the Sixth Legislative Assembly of the State of Goa will have 5 sittings on the following days:

- (1) Monday, 11 January, 2016
- (2) Tuesday, 12 January, 2016
- (3) Wednesday, 13 January, 2016
- (4) Thursday, 14 January, 2016
- (5) Friday, 15 January, 2016

No. 194

**TIMING OF SITTINGS**

(1) The timings of the sittings of the House on all days will be as follows:

- |  |   |  |
|--|---|--|
| (i) Commencement                                   | : | 11. 30 a.m.  |
| (ii) Lunch Break                                   | : | 1. 00 p.m. to 2. 30 p.m.   |
| (iii) Tea Break                                    | : | 4. 00 p.m. to 4. 30 p.m.   |
| (iv) Adjournment for the<br>day or <i>sine die</i> | : | 6. 00 p.m.<br><i>or at the conclusion of the business<br/>for the day, whichever is earlier.</i> |

(2) The House may alter the above timings by a Motion.

No. 195

**BALLOT OF STARRED AND UNSTARRED QUESTIONS**

(1) The ballot of the Starred & Unstarred Questions for that day will be conducted at 4.00 p.m. The Members are requested to deposit the notices of Starred & Unstarred Questions by 1.00 p.m. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Unstarred LAQ notices to FIFTEEN each.

(2) The following shall be the **Schedule** for receipt of notices and holding of ballot of notices of Starred and Unstarred Questions during the Eleventh Session, 2016 of the Sixth Goa Legislative Assembly:

Date of Answer (Group)	Last date for tabling Question (Starred & Unstarred)	Department concerned	Chief Minister/ Minister concerned
<b>Tuesday</b> (GROUP 'A')  12.01.2016	17.12.2015  (up to 1.00 p.m.)	Personnel, ARD, General Administration, Civil Aviation, Airport, Housing, Education, Legislative Affairs, Election.	Chief Minister (Shri Laxmikant Parsekar)
		Water Resources, Civil Supplies, Art & Culture, Archives & Archeology.	Minister for Water Resources (Shri Dayanand Mandrekar)
		Tourism, Women & Child Development, Protocol, Ports.	Minister for Tourism (Shri Dilip Parulekar)

<b>Wednesday</b> (GROUP 'B')  13.01.2016	18.12.2015  (up to 1.00 p.m.)	Home, Vigilance, Evacuee Property, Provedoria, Information & Publicity.	Chief Minister (Shri Laxmikant Parsekar)
		Public Works, Transport, River Navigation.	Minister for PWD (Shri Ramkrishna alias Sudin Dhavalikar)
		Rural Development, Science & Technology, Museum.	Minister for Rural Development (Smt. Alina Saldanha)
<b>Thursday</b> (GROUP 'C')  14.01.2016	21.12.2015  (up to 1.00 p.m.)	Finance, Planning & Statistics, Mines, Public Grievances, Information Technology.	Chief Minister (Shri Laxmikant Parsekar)
		Labour & Employment, Fisheries, NRI Affairs.	Minister for Labour & Employment (Shri Avertano Furtado)
		Forest, Panchayat, Environment.	Minister for Forest (Shri Rajendra Arlekar)
		Craftsmen Training, Factories & Boilers, Printing & Stationery.	Minister for Craftsmen Training (Shri Pandurang alias Deepak Dhavalikar)
<b>Friday</b> (GROUP 'D')  15.01.2016	22.12.2015  (up to 1.00 p.m.)	Health, Law, Urban Development, Revenue, Town & Country Planning.	Deputy Chief Minister (Shri Francis D'Souza)
		Industries, Handicrafts, Textile & Coir, Social Welfare, Co-operation.	Minister for Industries (Shri Mahadev Naik)

		Sports & Youth Affairs, Agriculture, Tribal Welfare, Animal Husbandry & Veterinary Services.	Minister for Sports & Youth Affairs (Shri Ramesh Tawadkar)
		Power including State Electrical Inspectorate, Legal Metrology, Official Language, Non-Conventional Energy	Minister for Power (Shri Milind Naik)

No. 196

**MANNER OF TABLING NOTICES**

Members are requested to deposit all notices of Questions, Calling Attention, Zero Hour Mentions etc., in the **Notice Box** kept in the Secretary's room of the Legislature Secretariat Building, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** and online (*through email*) will be treated as valid.

No. 197

**NOTICES FOR ZERO HOUR**

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in the **Notice Box** before 10.00 a.m. on the day on which the brief mentions are required to be made.

No. 198

**MODE OF TABLING STARRED & UNSTARRED QUESTIONS**

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred & Unstarred LAQs can be tabled either online or in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled through online only will be considered.

(2) The Members may note that the notices (*in paper form*) of Starred & Unstarred Questions for the stipulated day need to be deposited in *Notice Box* by **1.00 p.m.** It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. [www.goavidhansabha.gov.in](http://www.goavidhansabha.gov.in). by 1.00 p.m. to ensure efficacy in the ballot process.

No. 199

**PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

Business relating to Private Members' Bills and Resolutions will be transacted on **Friday, 15 January, 2016** after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot for Resolutions
15.01.2016	30.12.2015	31.12.2015

**ASSEMBLY COMPLEX  
PORVORIM-GOA  
09 DECEMBER, 2015**

**N.B. SUBHEDAR  
SECRETARY, LEGISLATURE**